

Government of India
Ministry of Development of North Eastern Region

LOK SABHA
UNSTARRED QUESTION No.501

To be answered on
Wednesday, February 6, 2019 / Magha 17, 1940 (Saka)

QUESTION

Schemes for NER

501: SHRI P. P. CHAUHAN:
SHRIMATI PRATYUSHA RAJESHWARI SINGH:
SHRI SANKAR PRASAD DATTA:
SHRI ALOK SANJAR:
SHRI BIDYUT BARAN MAHATO:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the year-wise details of the schemes launched by the Government for the North Eastern Region (NER) since the year 2014 till date along with the details of the targets set and the achievements made under each of the said schemes;
- (b) the State-wise details of the proposals received from various States along with the proposals approved by the Union Government under the schemes sponsored by the Ministry of Development of North Eastern Region;
- (c) the scheme-wise and State-wise details of the funds allocated and utilized for implementation of various schemes of this Ministry during each of the last four years and the current year;
- (d) whether the Government has set any time-limit for completing the pending schemes, and, if so the details thereof;
- (e) whether the Government has any mechanism to monitor the funds allocated to the States/organizations for achieving the said purposes, and if so, the details thereof; and
- (f) the action taken against the Non Government Organizations (NGOs) found guilty in this regard?

ANSWER

The Minister of State (Independent Charge) of Ministry of Development of North Eastern Region

[DR. JITENDRA SINGH]

- (a) Government of India approved a Central Sector Scheme named North East Special Infrastructure Development Scheme (NESIDS) on 15.12.2017 to provide 100% Central Funding to North Eastern States for the projects to create physical infrastructure relating to connectivity, water supply, power to enhance tourism and social infrastructure relating to primary and secondary sectors of education and health. The NESIDS will be implemented

in 3 years from 2017-18 to 2019-20. So far, 50 projects with total estimated cost of Rs 1673.94 crore have been identified.

- (b) The State-wise details of the proposals received and selected from various North Eastern States under the scheme of NESIDS and Non-Lapsable Central Pool of Resources (NLCPR) till date are as under:-

NESIDS: (Rs. in crore)

States	No. of Projects	Estimated Cost
Arunachal Pradesh	17	318.14
Assam	08	436.42
Manipur	06	187.00
Meghalaya	06	176.40
Mizoram	03	175.77
Nagaland	05	107.70
Sikkim	02	103.31
Tripura	03	169.20
Total	50	1673.94

NLCPR: (Rs. in crore)

State	No.	Estimated Cost
Arunachal Pradesh	215	2603.63
Assam	446	3875.97
Manipur	177	1861.26
Meghalaya	107	1533.96
Mizoram	159	1393.1
Nagaland	170	1805.4
Sikkim	247	1401.75
Tripura	122	1890.13
Total	1643	16365.2

- (c) As per the guidelines of NESIDS, initially, Rs 10.00 lacs is released for the sanctioned project as a token amount and first installment of 40% of sanctioned cost is released after the award of work by the implementing agency. Being a new scheme, projects under the scheme are currently at the sanction stage, for which only token amount is to be released. The details of funds released State-wise under NESIDS are as under -

(Rs. in lakhs)

State	2018-19 Funds Released
Assam	10.00
Manipur	50.00
Mizoram	20.00
Sikkim	20.00
Total	100.00

The State- wise details of funds released under NLCPR are as under:

(Rs. in crore)

S.No	State	Funds Released (till 31 st Dec, 2018)
1	Arunachal Pradesh	961.45
2	Assam	1335.91
3	Manipur	653.48
4	Meghalaya	567.72
5	Mizoram	352.91
6	Nagaland	640.45
7	Sikkim	467.67
8	Tripura	555.95
	Total	5535.54

- (d) The funds under NESIDS are available till March 31, 2020 and the completion period for such projects are to be framed accordingly States have been requested to ensure completion of ongoing projects under NLCPR with this time frame.
- (e) The monitoring of the funds allocated is done through submission of utilization certificates and reviews done in the State and the Ministry from time to time.
- (f) Under this scheme there is no provision of giving funds to Non- Governmental Organizations (NGOs).